

**Assistant and Deputy Collectors of
Customs Posted at Airport**

1886. SHRI R. N RAKESH : Will the Minister of FINANCE be pleased to state :

(a) the total number of Assistant Collectors and Deputy Collectors of Customs working in the Collectorate of Customs and Central Excise in Delhi and also the number of those posted at Airport, Central Excise, Divisions etc. in the Collectorate; and

(b) the number of those belonging to Scheduled Caste/Scheduled Tribe commu-

nities amongst them separately with percentage thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA) : (a) The required information is given in the Statement enclosed.

(b) There is one Assistant Collector belonging to Scheduled Tribe community working in the Headquarters of the Central Excise Collectorate. There is no reservation for officers belonging to Scheduled Caste/Scheduled Tribe communities in the matter of posting at a particular place/station.

Statement

Total number of Assistant Collectors and Deputy Collectors working in Customs and Central Excise Collectorate Delhi with their posting

Charge	Assistant Collector	Deputy Collector
<i>Custom House Delhi</i>		
(i) Airport (including experts)	7	1
(ii) Central Warehousing Corporation	3	1
(iii) Foreign Post Office	1	—
(iv) Head quarters	5	1
<i>Central Excise Collectorate Delhi</i>		
(i) Head Quarters	5	3
(ii) Posted in Division to Union Territory of Delhi	4	—
(iii) Posted in Haryana	5	1
Total	30	7

**Problems Faced by Trade Industry
Exporters and Importers in the
Eastern Region**

1887. SHRI SONTOSH MOHAN
DEV :

SHRI CHINTAMANI JENA :

Will the Minister of COMMERCE be pleased to State :

(a) whether Government are aware of the problems being faced by trade,

industry, exporters and importers in the Eastern Region of the country;

(b) whether the industrial base and exports have not shown significant promotion;

(c) whether any appropriate solution had been suggested in the Regional Export Advisory Committee for the Eastern Zone at the meeting held in the middle of July this year; the details thereof; and

(d) the names of the States representatives which participated in the meeting ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) to (c) The Government has been interacting with representatives of trade and industry in various fora in matters relating to imports and exports. One of the institutional arrangements for receiving feed back in this regard are the Regional Export/Import Advisory Committees. A meeting of the Advisory Committee for the Eastern Region was held in Calcutta on July 14, 1984. A number of suggestions were included in the agenda of this meeting on a variety of issues relating to provisions of the import and export policy and procedures.

Minutes of the meeting are awaited. It is Government's desire to promote industrial production and exports from all regions of the country, including the Eastern region

(d) The State of West Bengal was represented by the Director of Industries.

Working group appointed to go into details of Auction System in Tobacco Growing Areas

1888. SHRI A. R MALLU : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that a working group was appointed by Central Government to go into the details in respect of Auction System in all tobacco growing areas and to suggest measures for strengthening Tobacco Board;

(b) if so, whether it has submitted its report to Government; and

(c) if so, the details regarding its recommendations and the reaction of Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) to (c) A working Group set up to study the problems of tobacco growers in depth and to recommend a comprehensive policy has submitted its report. It has *inter alia* recommended introduction of auction system to cover all tobacco growing areas, and to take in hand the programme for coverage of auction system to the whole of Andhra Pradesh so as to introduce the same in that State in 1985 season. The Working Group has recommended strengthening of the Tobacco Board for the purpose. It has also recommended that there should be an agency to intervene and mop up the unsold surpluses in the auctions at a minimum support price.

For the present, it has been decided to introduce auctions in Karnataka during 1984 season (Sep 1984). In the light of the experience gained, the question of extending the auction system to Andhra Pradesh will be considered.

The Tobacco Board will function as the stabilising agency at the auctions and purchase the unsold tobacco. The Tobacco Board is being suitably strengthened for the same.

Amendment to Regional Rural Bank Act

1889. SHRI SATYAGOPAL MISRA: Will the Minister of FINANCE be pleased to state :

(a) Whether there is a proposal under the consideration of Government to amend the Regional Rural Bank Act to facilitate the banks reorganisation or restructuring ;

(b) if so, the details thereof ; and

(c) the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) With the transfer of work relating to monitoring of functioning of Regional